

RAJASTHAN HIGH COURT, JODHPUR

CIRCULAR

No. P.I./11/2017

Dated - 21-07-2017

It is observed that sometimes designation and name of the court is not correctly mentioned in the orders and judgments passed in cases filed under Special Acts.

Therefore, it is enjoined upon all the Presiding Officers that in the orders and judgments of cases filed under Special Acts, designation/name of the Court would invariably be mentioned as per respective Special Act/Statute.

BY ORDER

  
REGISTRAR (ADMN.)

No. GEN/XV/73/2017/5744

Dated 21/7/2017

Copy forwarded to all the District & Sessions Judges with the request to circulate the same amongst all the Judicial Officers including Special Judges posted in their judgeship for information and necessary compliance.

  
REGISTRAR (ADMN.)